

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **14.10.2026** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
02:00 PM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 112/2026 For Stay IA No. 1573/2026	Arulthakshanan Managing Director Sierra Engineering & Construction (India) Pvt Ltd & Anr. Vs Sierra Construction Ltd	Mr. T Jayasankar	
2.	Comp App (AT) (CH) (Ins) No. 561/2026 For Stay IA No. 1564/2026	Mukul Kumar RP of AMRL Hitech City Ltd Vs SREI Equipment Finance Ltd & Anr	Mr. Anuj Malhotra	Mr. Rishi Srinivas For Caveator

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 46/2026 For Stay IA No. 112 & 113/2026 To dispense with IA No. 114/2026	GS Megha Constructions Pvt Ltd Vs Omkara Assets Reconstruction Pvt Ltd & Anr	Mr. J Abhishak	Ms. Bhavya Mohan R1 Ms. Ashwini Vaidialingam R2

4.	Comp App (AT) (CH) No. 77/2026 For Urgent Hearing IA No. 1053/2026 For Stay IA No. 1054/2026	M B Mahalakshmi Vs Montane Shipping Pvt Ltd & 7 Ors.	Ms. Harini BA	Ms. Subathra Mylsamy R3
5.	IA No. 758/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 269/2026 For Stay IA No. 757/2026 For Exemption IA No. 759/2026 For Urgent Hearing IA No. 1150 & 1329/2026	Shoukath Sherif Vs Jammu And Kashmir Bank Ltd & 2 Ors.	Ms. Abitha Banu	Mr. VV Sivakumar R1

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	IA No. 1415/2026 (For Direction) in TA (AT) No. 76/2021 (Comp App (AT) No. 122/2018)	S.K. Bigstar Foods Ltd. & 8 Ors Vs TM Food Processing Ltd & 25 Ors WITH	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
7.	TA (AT) No. 77/2021 (Comp App (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd & 21 Ors WITH	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
8.	TA (AT) No. 78/2021 (Comp App (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Ltd & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2-R10
9.	TA (AT) No. 80/2021 (Comp App (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Foods Ltd & 22 Ors	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2-R10
10.	IA No. 1322/2026 (For Clarification) in Comp App (AT) (CH) (Ins) No. 14/2025 For Stay IA No. 72/2025	Tadisetty Murali Mohan & Anr. Vs Kasi Srinivas Liquidator of Ind Tob International Pvt. Ltd. WITH	Mr. M Maharshi Viswaraj	Mr. Pranava Charan

11.	IA No. 1323/2026 (For Clarification) in Comp App (AT) (CH) (Ins) No. 16/2025 For Stay IA No. 79/2025	Tadisetty Murali Mohan & Anr. Vs Kasi Srinivas Liquidator of Ethnic Tobacco Ltd	Mr. M Maharshi Viswaraj	Mr. Pranava Charan
12.	IA No. 1562/2026 (For Urgent Hearing) in Comp App (AT) (CH) (Ins) No. 314/2026 For Exemption IA No. 904 & 905/2026 For Stay IA No. 906/2026	Canopy Classic Welfare Association Vs Canopy Estates Pvt Ltd through RP, Girish Kambadaraya	Mr. Suresh Pandurangan	Mr. T Ravichandran

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13.	Comp App (AT) (CH) No. 90/2022 For Stay IA No. 778/2022	V Subramanian & Anr. Vs Jegatheesan Muthurajan & 9 Ors	Mr. Ramaswamy Meyappan	Ms. Anisha Chandrakumar R1, R3 Mr. Rohan Rajasekaran R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J R8 Ms.K. Subbu Ranga Bharathi R9 Ms. S Elambharathi R10
		WITH		
14.	Comp App (AT) (CH) No. 91/2022 For Urgent Hearing IA No. 785/2022 For Stay IA No. 786/2022	Vaikundarajan Suba Saranya Vs Jegatheesan Muthurajan & 10 Ors.	Ms. K Subbu Ranga Bharathi	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J R9 Ms. S Elambharathi R11
		WITH		
15.	Comp App (AT) (CH) No.92/2022 For Urgent Hearing IA No. 788/2022 To dispense with IA No. 789/2022 For Stay IA No. 787/2022	S Vaikundarajan Vs Jagatheesan Muthurajan & 10 Ors	Ms. Johnsy Greeta	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J R8 Ms. K. Subbu Ranga Bharathi-R10 Ms. S Elambharathi R11
		WITH		

16.	Comp App (AT) (CH) No. 93/2022 For Stay IA No. 790/2022 For Urgent Hearing IA No. 791/2022	Vaikundarajan Velmurugan Vs Jagatheesan Muthurajan & 10 Ors	Mr. J Kingsly Solomon	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta-R7 Ms. K. Subbu Ranga Bharathi-R10 Ms. S Elambharathi R11
WITH				
17.	Comp App (AT) (CH) No. 94/2022 For Stay IA No. 792 & 794/2022 For Urgent Hearing IA No. 793 & 795/2022	Sumana Balasamy Kamaraj Vs Jegatheesan Muthurajan & 10 Ors	Ms. S. Elambharathi	Ms. Anisha Chandrakumar-R1, R3 Mr. Rohan Rajasekaran R2 Mr. Raj Kumar Jhabakh R4, R5 Ms. Johnsy Greta R7 Mr. Kingsly Solomon J R9 Ms. K. Subbu Ranga Bharathi- R11

For Hearing

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) No. 127/2025 For Stay IA No. 1432/2025 For Direction IA No. 1433/2025	Ravi Ramesh Babu & Anr. Vs Kanti Conductors Ltd & 8 Ors	Mr. Asad Hussain	
B. Without Interim Order				
19.	Comp App (AT) (CH) (Ins) No. 355/2024 To dispense with IA No. 972/2024	Rare Asset Reconstruction Ltd Vs BS Ltd., Rep by its Liquidator Yadavalli Sai Karunakar & Anr.	Ms. Lakshana Viravalli	Mr. Anil Kumar R1 Mr. ML Ganesh R2
WITH				
20.	Comp App (AT) (CH) (Ins) No. 368/2024 For Exemption IA No. 1010/2024 For Stay IA No. 1011/2024	Rare Asset Reconstruction Ltd Vs Yadavalli Sai Karunakar, Erstwhile Liquidator, BS Ltd & 2 Ors.	Ms. Lakshana Viravalli	Mr. ML Ganesh R3
21.	Comp App (AT) (CH) (Ins) No. 573/2025	State Bank of India Vs KS Raju	Mr. ML Ganesh	Mr. Vishnu Mohan
22.	Comp App (AT) (CH) (Ins) No. 371/2026 For Stay IA No. 1056/2026	Refex Industries Ltd Vs Ebenezar Inbaraj, Liquidator of Landmark Housing Projects Chennai Pvt Ltd	Ms. Lakshana Viravalli	Mr.B Thilak Narayanan For Caveator

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in